



Honourable Shri Justice Ajay Manikrao Khanwilkar

B.Com., LL.B.

2000 -2013

Justice Ajay Manikrao Khanwilkar, B.Com., LL.B., was born on July 30, 1957. He was enrolled as an Advocate on February 10, 1982. He has practised in the Court of Charity Commissioner, Maharashtra Co-operative Appellate Tribunal, City Civil & Sessions Court and the High Court at Bombay till July 1984 and, thereafter, exclusively in the Supreme Court of India. He practised in Civil, Criminal, Constitutional, Election, Co-operative and Labour matters and specialised in Civil, Criminal, Constitutional and Elections laws. He was the Government Advocate for the State of Maharashtra at the Supreme Court matters from 1985 to 1989. He was the Panel Counsel for the Union of India from January, 1990 and also Advocate for the Election Commission of India for Supreme Court matters from March 1995. He also worked as Advocate for various statutory authorities and Corporations. He was appointed as an Additional Judge of the Bombay High Court on March

29, 2000 and was given a further extension for three months and later appointed as a permanent Judge on April 8, 2002. Elevated as Chief Justice of Himachal Pradesh High Court on April 4, 2013.

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